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Title: Introduction of the Compulsory Registration of Marriages Bill, 2009.

SHRIMATI SUPRIYA SULE (BARAMATI): I beg to move for leave to introduce a Bill to provide for the compulsory registration of all marriages solemnized in the country and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the compulsory registration of all marriages solemnized in the country and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRIMATI SUPRIYA SULE : I introduce the Bill.

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